29. रेलवे कालोनी, भावनगर पारा, भावनगर

30. वीरमगांव, जिला अहमदाबाद—382150

31. साबरमती, नई रेलवे कालोनी, जिला अहमदाबाद

32. गांधीधाम रेलवे कालोनी, पो० गांधीधाम जिला कच्छ—370203

33. इफको गांधीधाम, पो० उदयनगर, जिला—कच्छ 370203

34. पोरबंदर, रेलवे कालोनी, एरोड्रम रोड

वैदिक गणित को विद्यालय स्तर की शिक्षा में एक विषय के रूप में शामिल किया जाना

*133. **श्री अजीत जोगी :** क्या **मानव संसाधन विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार "वैदिक गणित" को विद्यालय स्तर के पाठ्यक्रम में शामिल करने का विचार रखती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या और इसे कब तक कार्यान्वित कर दिए जाने की संभावना है ; और

(ग) उन राज्यों के नाम क्या हैं जहां कुछ विद्यालयों ने वैदिक गणित के शिक्षण में अभिरुचि दिखाई है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) किसी राज्य सरकार या स्कूल ने इस संबंध में राष्ट्रीय शैक्षणिक प्रशिक्षण परिषद से सम्पर्क नहीं किया है जो राष्ट्रीय स्तर पर पाठ्यक्रम विकास के लिए निर्धारित एजेंसी है ।

Ban on Transfer of immovable properties in Delhi

*134. SHRI MURLIDHAR CHANDRAKANT BHANDARE:
SHRI BEKAL UTSAHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a ban on registration of transfer of immovable properties in Delhi if so, what are the details thereof;

(b) whether large-scale transfer of such properties is affected through 'power of attorney', resulting in large scale generation of black money and unregistered transfers; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) No, Sir.

(b) It is reported by Delhi Administration that transfers of leasehold immovable properties in Delhi do take place through power of Attorney.

(c) A proposal to make power of Attorney transactions compulsorily registrable in order to ensure their validity beyond 12 months is under examination of the Government.

Linking of Surplus and Scarcity Zones

*135. SHRI S. MADHAVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have received any proposal from the Central Water Commission and the National Water Development Agency to link the surplus and the scarcity zones in the country under the Himalayan River Development Plan and the Peninsular River Development Plan; and

(b) if so, what are the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The erstwhile Ministry of Irrigation (now Ministry of Water Resources) have formulated a National Perspective for Water Resources Development which comprises of two